

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
IN  
ORIGINAL APPLICATION NO. 237/2017**

Manakunnam Village : APPLICANTS  
Padashekara Samrakshana Samithy  
Registration No.429/09

**Vs**

Thripunithura Municipality & 15 Others : RESPONDENTS

**VOLUME 1**

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Dated this the 8<sup>th</sup> day of July 2021

**Rema Smrithi, Advocate**  
ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT

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: APPLICANTS

**Vs**

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: RESPONDENTS

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER,  
REGIONAL OFFICE, ERNAKULAM FOR AND ON BEHALF OF  
THE KERALA STATE POLLUTION CONTROL BOARD**

Adv.Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT:

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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**IN**

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**Vs**

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**REPORT FILED BY THE ENVIRONMENTAL ENGINEER,  
REGIONAL OFFICE, ERNAKULAM FOR AND ON BEHALF OF  
THE KERALA STATE POLLUTION CONTROL BOARD**

I, Mini Mary Sam, aged 54 years, W/o Sri. Ranjan Jacob, Environmental Engineer do hereby submit that I am authorised to represent the Kerala State Pollution Control Board, the 6<sup>th</sup> respondent and that I am conversant with the facts of the above case and I may state as follows:

1. The Honourable Tribunal has directed this Board in its direction dtd 4.06.2021 to submit the status report of the implementation of the Solid waste Management Rules, 2016 in the respective local bodies who have been arrayed in this case. In compliance with the order of the Hon'ble NGT, the status of the solid waste management of the concerned local bodies and the action taken for enforcing the Solid Waste Management Rules, 2016 is submitted as follows:

**Mini Mary Sam**  
Environmental Engineer(HG)

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## 2. Thripunithura Municipality

The Thripunithura Municipality comprises of 49 wards. Population is 92522. No of households 25690. The quantity of waste generated is about 4.5 tonnes. The waste collected per day is 4 tonnes/day and quantity of waste processed per day is reported to be 4 tonnes/day. The municipality has no common facility for treating biodegradable wastes. The municipality is disposing their biodegradable waste at Bhramapuram waste processing plant. The municipality has one MCF and disposing the plastic waste through M/s Eco green.

The Board issued direction vide notice No. PCB/HO/Rules/SWM-Ernakulam/2018 dated 12/10/2019 to take steps to provide biomethanation plant for the waste generated within the municipality as the windrow composting plant at Brahmapuram in dilapidated condition. As the Municipality was continuing the violations of provision of Rule 22 of Solid Waste Management Rules, 2016 The Chief Environmental Engineer, Regional Office, made assessment for levying Environmental Compensation for an amount of Rs. 378.46 lakh for a period from 09/04/2019 to 31/12/2020. Show cause notice was issued on 08/02/2021 to the municipality to show cause any reasons for not levying the Environmental

Mini Mary Sam  
Environmental Engineer(HG)

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Compensation amount from the local body. No reply is obtained till date.

The Board has given direction to the unit for submitting the application to submit application for authorization. The application for authorization has not been submitted till date. Incidents are noted regarding illegal dumping of the solid wastes in the municipal premises and directions are being given to the Secretary in this regard. The Board issued letter regarding illegal dumping of solid waste on 04.05.2021.

The Secretary reported that they have removed all illegal outlets laid from the hotels/commercial establishments/flats to the Konothupuzha river. It is also informed that the municipality has taken action to install surveillance cameras on the banks of the river.

### 3. Chottanikkara Panchayat

The Panchayat comprises of 14 wards. Population is 22656. No. of households 9767. The Secretary reported that 28 Haritha Karma Sena members are engaged for collecting non biodegradable wastes and segregated in MCF which is given to Clean Kerala Company for disposal wet waste is disposed only through decentralised disposal facilities such as bio bins, compost etc. Installed cameras near river banks, major

Mini Mary Sam  
Environmental Engineer(HG)

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junctions, water bodies where there are possibilities for depositing waste. It is also reported that they that they have sought the advice of Integrated Rural Technology Centre (IRTC), Palakkad, for the safe disposal of solid waste.

#### 4. Mulanthuruthy Panchayat

It is reported as the quantity of non bio degradable waste collected is 80 kg/day. They are having 34 numbers of Haritha Karma Sena members and one material collection centre. The dry waste is collected once in a month from houses, shops and other establishments and handed over to Clean Kerala Company for disposal.

#### 5. Udhayamperoor Panchayat

The Panchayath consists of 10022 households and 1586 establishments in 20 wards. The calculated quantity of waste generation based on population is 300kg/day. The panchayath is reported to collect 2.5-3 T of non - biodegradable waste per month with the help of 26 HKS members. The collection frequency is once in a week. There is one MCF in the panchayath.

#### 6. Amballoor Panchayat

The total quantity of solid waste generated in the panchayat is 0.06 T/day. Quantity of waste collected per day is 0.0012 t/day.



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**Mini Mary Sam**  
Environmental Engineer(HG)

The number of wards is 16 and having 16 Haritha Karma Sena members. The dry waste collected is handed over to Clean Kerala Company for disposal.

7. Field survey for determining status of compliances of Solid Waste Management Rules, 2016 could not be monitored due to covid pandemic. Compliance monitoring and status shall be facilitated shortly.
8. The Board has conducted inspection to the 4 panchayats through which the river flows on 24.06.2021, to check compliance of the directions issued on 16.10.2020. The solid wastes dumped in identified spots are seen removed except near Nadakkavu-Mulamthuruthy bridge. Instruction has given to the panchayat to remove the same.
9. Also inspected 11 establishments of which the waste water reaches the river. The details of the action taken by the Board are given below.

Sl No	Industry Name	Type Of Industry	Consent (Y/N)	Septic Tank Facility	STP/ETP (Y/N)	Action taken
1	Choice paradise apartments, Thripunithura	Flats & Apartments	Yes	No		Direction issued on to augment the STP within one month

**Mini Mary Sam**  
Environmental Engineer(HG)

*M. Mary Sam*



2	SFS kingdom apartment Thripunithura	Flats & Apartments	Yes	No	Yes	STP is in working condition and Samples are collected for testing. Action will be initiated based on the analysis reports of the samples
3	Star homes annex apartment, Thripunithura	Flats & Apartments	No	Yes	No	Letter issued to the Secretary of star homes apartment on 25.06.2021 to install STP and to obtain Board's Consent to Operate.
4	Heera life style apartment Thripunithura	Flats & Apartments	No	No	Yes	Letter issued on 25.06.2021 on improper working of STP and operating without valid consent to operate
5	Valy heights apartment, Thripunithura	Flats & Apartments	No	No	Yes	STP is functional but not obtained Board's consent, letter issued. Sample collected for testing. Direction issued on 25.06.2021 to obtain Board's consent
6	Service station at Thripunithura, owned by Karthikeyan M N	Service station	No	No	No	Closure Intention Notice issued on 25.06.2021 due to the unauthorized functioning of the unit
7.	NSD Triumph Irumpanam, Thripunithura	Flats & Apartments	No	No	Yes	STP is functional but not obtained Board's consent, letter issued on 25.06.2021. sample collected for testing



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Mini Mary Sam  
Environmental Engineer(HG)

8	Popular Hyundai Service	Service station	No	No	Yes	ETP is functional but not obtained Board's consent, letter issued on 25.06.2021. Sample collected for testing
9	CAR WASH 12/76-E refinery road Nadama, Thripunithura	Service station	No	No	Yes	Letter issued on 25.06.2021 on the unauthorized functioning of the unit
10.	Asset city bay	Flats & Apartments	No	No	Yes	STP is functional but not obtained Board's consent to operate. Letter issued to take Board's consent.
11.	Confident Bellatrix	Flats & Apartments	Yes	No	Yes	STP is in working condition and Samples are collected for testing

#### 10. WATER QUALITY OF THE RIVER.

The Board conducted monitoring in the month of June 2020 at 6 points to find out the present water quality of the river and the analysis details are as follows:



*J. G. S.*

**Mini Mary Sam**  
Environmental Engineer(HG)

**DETAILS OF SAMPLE COLLECTED FROM THE  
KONOTHUPUZHA/TRIBUTARIES OF KONOTHUPUZHA, DRAIN AND  
STREAM JOINING TO KONOTHUPUZHA**

SL.NO	PARAMETERS	IRUMPANAM BRIDGE	KOLENCHERY BRIDGE	ANDHAKARATHODU
1	Colour (Hazen)	50	140	40
2	Turbidity (NTU )	13	8	9
3	pH	6.2	6.6	6.8
4	Chloride (mg/ L)	63.8	93.6	29.8
5	Total Coliform (Cfu/100 MI)	5400	7000	175000
6	Fecal Coliform (Cfu/100 MI)	3000	3200	70000
7	Suspended Solids (mg/L)	31	37	27
8	Nitrate-N (mg/L)	0.34	0.5	0.39
9	Sulphate ( mg/L)	22	6	33
10	Sulphide ( mg/L)	BDL	BDL	BDL
11	Phosphate ( mg/L )	0.07	0.03	0.11
12	BOD (mg/L)	1.9	1.8	1.7
13	COD (mg/ L)	24	36	16
14	Lead ( mg/L )	BDL	BDL	BDL
15	DO (mg/ L)	BDL	BDL	BDL



*M. Mary Sam*

**Mini Mary Sam**  
Environmental Engineer(HG)

SL.NO	PARAMETERS	ALIYAR BRIDGE	KANIYAVALLI BRIDGE	NEDANGAPUZHA BRIDGE
1	Colour (Hazen)	50	200	100
2	Turbidity (NTU)	14	8	11
3	pH	6.2	6.1	6.2
4	Chloride (mg/ L)	34	55.3	46.8
5	Total Coliform (Cfu/100 MI)	60000	7800	8000
6	Fecal Coliform (Cfu/100 MI)	20000	4600	6800
7	Suspended Solids (mg/L)	44	41	34
8	Nitrate-N (mg/L)	0.36	0.51	0.4
9	Sulphate ( mg/L)	3	5	10
10	Sulphide ( mg/L)	BDL	BDL	BDL
11	Phosphate ( mg/L )	0.02	0.03	0.04
12	BOD (mg/L)	2.2	2	1.8
13	COD (mg/ L)	12	28	20
14	Lead ( mg/L )	BDL	BDL	BDL
15	DO (mg/ L)	BDL	BDL	BDL

11. The analysis reports of the water sample shows the presence of high values of Total coliforms including Fecal coliforms and colour. The value of dissolved oxygen is obtained as BDL. Analysis report shows contamination due to sewage.

12. It is submitted that the Board shall take follow up action with the local bodies/industries/establishments regarding solid waste and



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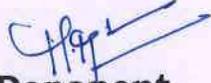
**Mini Mary Sam**  
Environmental Engineer(HG)

waste water management for restoring the water quality of the river.

All that is stated above is true to the best of my knowledge, information and belief.

Dated this the 8<sup>th</sup> July 2021.



  
**Deponent**

**Mini Mary Sam**  
Environmental Engineer(HQ)